

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 30.11.2019		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 30.11.2019)
1	MAT App	48
2	FA	32
3	FAO	4
4	Criminal Revision Petition	19
Total		103
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 30.11.2019		
Sl. No	Name of the District	Number of cases pending
1	Family Court, Agartala	585
2	Additional Family Court, Agartala	634
3	Family Court, Udaipur	290
4	Family Court, Kailashahar	194
5	Family Court, Ambassa	18
6	Family Court, Khowai	98
Total		1819
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 30.11.2019		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	1
2	Gomati Judicial District	41
3	South Tripura Judicial District	151
4	Unakoti Judicial District	0
5	North Tripura Judicial District	325
6	Sepahijala Judicial District	130
7	Khowai Judicial District	13
8	Dhalai Judicial District	87
Total		748
Total pendency in Tripura as on 30.11.2019		
1	Family Courts	1819
2	District Courts other than the Family Courts	748
Grand Total		2567